

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 001.

No.HHC/GAZ/14-52/74-VII-

Dated Shimla, the 13th July, 2017.

NOTIFICATION

In partial modification of this Registry Notification No. HHC/GAZ/14-52/74-VII-18492-18517 dated 27.06.2017, in the interest of administration, following transfers and postings of the members of H.P. Judicial Service in the cadre of Senior Civil Judges are hereby ordered with immediate effect:-

1. Sh. Partap Singh Thakur, Senior Civil Judge Leave/Training Reserve in the High Court of Himachal Pradesh is transferred and posted as Senior Civil Judge-cum-Chief Judicial Magistrate, Kinnaur at Reckong Peo.
2. Sh. Arvind Kumar, Senior Civil Judge-cum-Chief Judicial Magistrate, Kinnaur at Reckong Peo is transferred and posted as Secretary, District Legal Services Authority, Mandi and Bilaspur at Mandi.
3. Sh. Sandeep Singh Sihag, Secretary, District Legal Services Authority, Mandi and Bilaspur is transferred and posted as Senior Civil Judge-cum-ACJM, Court No.1, Ghumarwin.

Note:

The transfer of Ms. Sheetal Sharma, Senior Civil Judge, stands cancelled.

The transferred Judicial Officers shall relinquish the charge of their respective posts by 20.07.2017 (Afternoon).

**BY ORDER OF HON'BLE HIGH
COURT OF HIMACHAL PRADESH**

REGISTRAR GENERAL

Dated:-13.7.2017.

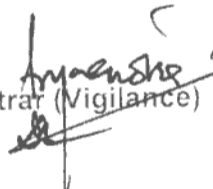
Endst. No HHC/GAZ/14-52/74-VII-20127-52

Copy forwarded to:

1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Secretaries to the Hon'ble Judges, High Court of H.P., Shimla.
3. The Principal Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
4. The Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Rules)/Registrar (Administration)/Senior Civil Judge (Leave/Training Reserve)/ Central Project Coordinator, High Court of H.P., Shimla.
5. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla.
6. All the District/Additional District and Sessions Judges/ Senior Civil Judges/ Secretaries, District Legal Services Authorities/Mobile Traffic Magistrates/Civil Judges in the State of H.P.
7. The Registrar, Hon'ble Lokayukta, H.P., Shimla.
8. All the Presidents, District Consumer Fora, Shimla, Mandi, Kangra at Dharamshala and Una.

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9. The Presiding Officers, Labour Court/Industrial Tribunal, Shimla and Dharamshala, H.P.
10. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
11. The Director/Joint Director/Deputy Director, Himachal Pradesh Judicial Academy, Shimla.
12. The Chairman, H.P. Waqf Tribunal, Kangra at Dharamshala.
13. The Accountant General (Audit), H.P., Shimla.
14. The Accountant General, (A & E). Shimla, H.P.
15. All the above named officer(s) (by name) for information and necessary action.
16. All the Deputy Commissioners/Superintendents of Police in H.P.
17. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
18. The Registrar (Establishment)/ all the Additional Registrars. High Court of Himachal Pradesh, Shimla.
19. All the Deputy Registrars/ Assistant Registrars/ Court Masters/ Private Secretaries/ Section Officers/ Chief Librarian/ Public Relation Officer/ Estate Officer/ Protocol Officer, High Court of Himachal Pradesh, Shimla.
20. The Secretaries/ Private Secretaries/ Personal Assistants to the Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Rules)/ Registrar (Administration), High Court of Himachal Pradesh.
21. The District Treasury Officers/Treasury Officers, Kullu, Mandi, Capital Treasury, Shimla, Ghumarwin, Una, Hamirpur, Bilaspur, Jogindernagar, Solan, Sirmaur, Nalagarh, Kandaghat, Chopal, Rohru, Nurpur and Amb in H.P.
22. The Director of Estates, H.P., Shimla-171 002.
23. Personal files of the above named officer(s).
24. The Scientific Officer, NIC, High Court for uploading the same in the High Court website.
25. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
26. Guard file.


Registrar (Vigilance)